

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 25th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Perna Perdershani

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2
Ms. Swapna Seshadri

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd.** **Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

Appeal No. 124 of 2013

Retailers Association of India **Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association **Appellant(s)**
Versus
**Maharashtra Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

We have heard Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant for some time.

Post the matter for further submissions on **30.04.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt